

31.01.1997 and an amount of about Rs. 910 crores has been awarded as compensation. However, to give an opportunity to those persons who may not have filed their claims during the period 1985 to 1989, a notification under Section 4 of the Bhopal Gas Leak Disaster (Registration and Processing of Claims) Scheme, 1985 was issued in December, 1996 inviting applications for claims. Another about 4 lakh compensation claims have been received during the 60 days notified period. All the compensation claim cases are being processed in accordance with the provisions of the Bhopal Gas Leak Disaster (Registration and Processing of Claims) Scheme, 1985.

[English]

Procurement of Paddy

2569. DR. MURLI MANOHAR JOSHI : Will the Minister of FOOD be pleased to state :

(a) the total quantity of paddy procured in 1994-95, 1995-96, and 1996-97, state-wise; and

(b) the procurement and Issue prices of paddy and rice in the said period per quintal alongwith the average market Prices for the same years?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b) Information is being collected and will be laid on the Table of the House.

[Translation]

Bauxite Mining in Bihar

2570. SHRI MAHABIR LAL BISHVAKARMA :
SHRI DHIRENDRA AGRAWAL :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are aware that indiscriminate mining of Bauxite is causing pollution as a result of which diseases are spreading in Palamau district of South Bihar;

(b) if so, the details thereof; and

(c) the action proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (c) A number of Bauxite mines are operating in Palamau district of South Bihar. However, there is no conclusive scientific report on spreading of diseases attributable to pollution from Bauxite mines. The mines operating in this area have taken consent from the Bihar State Pollution Control Board. These mines are also submitting reports on ambient air quality, mines reclamation and tree plantation to the Bihar State Pollution Control Board.

[English]

Soil and Water Conservation

2571. SHRI T. GOVINDAN : Will the Minister of AGRICULTURE be pleased to state ;

(a) whether the Government have received any project for approval from Kerala in regard to the Soil and Water conservation measures to be taken in the catchment areas of Kabini river;

(b) if so, the details thereof; and

(c) the present position of the project?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (c) Yes Sir, A proposal covering an area of 1.92 lakh ha. has been received from the State Government of Kerala for inclusion in the Centrally Sponsored Scheme namely Soil conservation in the catchments of River Valley Projects (RVP). The proposal would be considered for inclusion during the IXth Plan period in the light of guidelines and parameters in this regard by duly constituted committee at appropriate time.

[Translation]

Supply of Urea to States

2572. SHRI PUNNU LAL MOHLE : Will the Minister of AGRICULTURE be pleased to state :

(a) the quantity of Urea supplied to the States by the Union Government alongwith the details thereof, state-wise;

(b) whether the farmers have to purchase fertilizers in black market due to non supply of the same to the States on time;

(c) if so, the number of persons found quality for the black-marketing the fertilizers in Madhya Pradesh and the number of persons punished in this regard; and

(d) whether the Government are taking measures to ensure that fertilizers are made available to the farmers on time?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Statement indicating Statewise supply of urea during Rabi 1996-97 i.e. upto 31.1.1997, is enclosed.

(b) and (c) No specific and verifiable case, regarding urea being sold in black market, has been reported.

No complaint has been received from Madhya Pradesh in this Ministry. However, some complaints regarding blackmarketing in DAP were received from Rajasthan. The said complaints were forwarded to the State Government for taking necessary action.

(d) To ensure timely availability of fertilisers, periodical review meeting are held and remedial measures taken.

Statement

Statement Showing Statewise Supply of Urea (ECA Allocation/Availability/Sales) During Rabi 1996-97

(In 000 Mts.)

S.No.	State Name	Estimated		Estimated Sales upto 31.01.97
		Total	Available as on 31.01.97	
1.	Andhra Pradesh	1119.69	890.32	690.78
2.	Karnataka	397.43	288.62	191.57
3.	Tamil Nadu	543.95	438.79	343.79
4.	Gujarat	500.74	389.26	358.97
5.	Madhya Pradesh	716.21	541.79	500.73
6.	Maharashtra	638.77	420.05	330.15
7.	Rajasthan	715.00	516.25	469.14
8.	Haryana	737.00	552.84	496.98
9.	Punjab	1046.14	776.77	703.77
10.	Uttar Pradesh	2768.51	1922.80	1729.72
11.	Bihar	756.63	540.01	465.13
12.	Orissa	194.20	129.28	39.48
13.	West Bengal	661.36	428.48	335.63
14.	Assam+NE State	99.67	47.78	34.95
15.	Others	180.08	116.62	93.77
Total		11075.38	7999.66	6784.56

Assistance to Farmers of Bihar

2573. SHRI DINESH CHANDRA YADAV : Will the Minister of AGRICULTURE be pleased to state :

(a) the total concessions and assistance provided to the State Government of Bihar under the various centrally sponsored schemes for the development of agriculture during each of the last three years;

(b) whether the Government propose to increase the quantum of such concessions and assistance; and

(c) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (c) Funds are released to States for various Central/Centrally Sponsored Schemes based on the proposals received, total allocation in the budget of the Department

and the amount remaining unutilised in a particular state out of earlier releases made.

An assistance of Rs. 17.4 crore, Rs. 7.7 crore and Rs. 15.4 crores was provided to the Government of Bihar under various Central/Centrally Sponsored Schemes for the development of agriculture during the years 1993-94, 1994-95 and 1995-96 respectively.

Preservation of Trees

2574. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the tree plantation scheme is still continuing without any tree preservation scheme resulting in loss of plants/trees; and

(b) if so, the steps proposed to be taken by the Government for the preservation of trees?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) Afforestation/tree plantation activities are carried out in the country through the schemes of various Central Ministries/Departments such as Ministry of Environment and Forests, Ministry of Rural Areas and Employment, Department of Wastelands Development, Ministry of Agriculture and of State/UT Governments. Afforestation schemes provide for the necessary maintenance of plantations. Other protective measures are also undertaken by the State/UT Governments.

Environmental Projects

2575. SHRI RAJENDRA AGNIHOTRI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the details of centrally aided environmental projects launched in Uttar Pradesh for the improvement of environment during last three years, year-wise;

(b) the extent of achievement made in this regard; and

(c) the details of projects to be launched in the near future in the State?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) Details of centrally aided environmental projects launched during the last three years in Uttar Pradesh for the improvement of environment alongwith achievements made, both financial and physical, are given in the enclosed statement.

(c) All the ongoing projects are likely to be continued in the near future in the State.